# POST OFFER ADVERTISEMENT

# W W TECHNOLOGY HOLDINGS LIMITED

**Registered office: 1111A, Raheja Chambers, 213, Nariman Point, Mumbai-400021**
**Tel: 022-22852796, Fax: 022-66324648**
**Email: info@wwtechnology.in and Website: www.wwtechnology.in**

Open Offer for acquisition of 63,700 equity shares from shareholders of W W Technology Holdings Limited (hereinafter referred to as 'WWTL' or 'Target Company') by Paresh Mulji Kariya (hereinafter referred to as 'Acquirer')

This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirer, in connection with the offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was released on November 09, 2012 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) & Mumbai Lakshadeep (Marathi-Mumbai edition).

1. Name of the Target Company : W W Technology Holdings Limited
2. Name of the Acquirer : Paresh Mulji Kariya
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : System Support Services
5. Offer Details
   a) Date of Opening of the Tendering Period : February 18, 2013
   b) Date of Closure of the Tendering Period : March 04, 2013
6. Last Date of Payment of Consideration as mentioned in the Letter of offer : March 18, 2013 (47,200 fully paid up equity shares have been tendered in the Open Offer)
7. Details of Acquisition:

| Sr. No. | Particulars | Proposed in the Offer Document | | Actuals | |
|---|---|---|---|---|---|
| 7.1 | Offer Price (in ₹) | 26.00 | | 26.00 | |
| 7.2 | Aggregate number of shares tendered | 63,700 | | 47,200 | |
| 7.3 | Aggregate number of shares accepted | 63,700 | | 47,200 | |
| 7.4 | Size of the Offer (Number of shares multiplied by offer price per share) (in ₹) | 16,56,200 | | 12,27,200 | |
| 7.5 | Shareholding of the Acquirer before Agreement / Public Announcement Number<br>• Number<br>• % of Fully Diluted Equity Share Capital | Nil<br>Nil | | Nil<br>Nil | |
| 7.6 | Shares Proposed to be Acquired by way of Agreement<br>• Number<br>• % of Fully Diluted Equity Share Capital | 1,33,130<br>54.34% | | 1,33,130<br>54.34% | |
| 7.7 | Shares Acquired by way of Open Offer<br>• Number<br>• % of Fully Diluted Equity Share Capital | 63,700<br>26.00% | | 47,200<br>19.26% | |
| 7.8 | Shares acquired after Detailed Public Statement<br>• Number of shares acquired<br>• Price of the shares acquired<br>• % of the shares acquired | Nil<br>N.A.<br>N.A. | | Nil<br>N.A.<br>N.A. | |
| 7.9 | Post offer shareholding of Acquirer<br>• Number<br>• % of Fully Diluted Equity Share Capital | 1,96,830<br>80.34% | | 1,80,330<br>73.60% | |
| 7.10 | Pre & Post offer shareholding of the Public | **Pre Offer** | **Post Offer** | **Pre Offer** | **Post Offer** |
| | • Number<br>• % of Fully Diluted Equity Share Capital | 1,01,370<br>41.38% | 48,170*<br>19.66% | 1,01,370<br>41.38% | 64,670*<br>26.40% |

*Includes remaining promoters other than the selling promoters as remaining promoters would be classified under Public category post completion of Open Offer formalities.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated February 08, 2013.

***Issued by Manager to the Offer on behalf of the Acquirer:***

**INTENSIVE FISCAL SERVICES PRIVATE LIMITED**
**Contact Person: Rishabh Jain/Nikesh Jain**
914, 9th Floor, Raheja Chambers, Nariman Point, Mumbai-400 021.
Tel.: 022-22870443/44/45; Fax: 022-22870446;
E-mail: rishabh@intensivefiscal.com

Place : Mumbai
Date : March 20, 2013

PRESSMAN

Size : 12(w) x 25(h)